

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1908
ANSWERED ON:05.12.2012
DISASTROUS LANDING AT MANGALORE AIRPORT
Thamaraiselvan Shri R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a 2010 like crash was averted in Mangalore airport recently;
- (b) if so, the details thereof;
- (c) whether the Government has ordered a probe into this disastrous landing effort;
- (d) if so, the details thereof and the outcome thereof;
- (e) whether the incident happened on the same runway at the same airport as well as same air route and flight number;and;
- (f) if so, the details thereof along with the steps taken by the Government to ensure that such incidents do not recur?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (f). An undershoot landing incident to B-737-800 aircraft VT-AXE of M/s Air India Charters Ltd., has occurred on 14th August, 2012 at Mangalore Airport while operating flight IX-814, Sector Dubai-Mangalore. The flight number, air route and runway used for landing were same as in Mangalore crash occurred in the year 2010. Government has classified the occurrence as serious incident and constituted a Committee of Inquiry to carry out the investigation. The report is awaited. Government has constituted the Civil Aviation Safety Advisory Council (CASAC) with expert members from industry and stakeholders. Directorate General of Civil Aviation has issued Operations Circular 12 of 2010 on 01.06.2010 reiterating strict adherence to standard operating procedures for approach and landing that would result in stabilized and safe landing.